## Central Administrative Tribunal, Lucknow Bench, Lucknow

## CCP No. 13/2008 In O.A. 249/2002

This the 3rd day of November, 2008

# Hon'ble Sri M. Kanthaiah, Member (J) Hon'ble Sri A.K. Mishra, Member (A)

Surendra Kumar Saxena, aged about 48 years, son of Sri Ramanandan Verma, resident of 10/505, Indira Nagar, Lucknow (Presently posted as Junior Engineer, N.T.B.O., Central Water Commission, Gandhinagar)

**Applicant** 

By Advocate: Sri R.C. Singh.

#### Versus

- 1. Sri U.N. Panjiar, Secretary, Ministry of Water Resources, Shram Shakti Bhawan, Rafi Marg, New Delhi.
- 2. Sri Balwant Singh Ahuja, Chairman, Central Water Commission, Sewa Bhawan, R.K. Puram, New Delhi.
- 3. Sri O.P. Saini, Director (Administration)/Establishment, Central Water Commission, Sewa Bhawa, R.K. Puram, New Delhi.

Respondents

By Advocate: Sri S. P. Singh.

### ORDER (ORAL)

## By Hon'ble Sri M. Kanthaiah, Member (J)

Heard both sides.

- 2. Respondents counsel filed compliance report after supplying copy to other side.

  Counsel for the parties submits that the respondents authorities have complied the orders of the Tribunal and the same has been recorded.
- 3. In view of compliance made by the respondents, C.C.P. has become in fructuous

As such, C.C.P. is dismissed as in fructuous. Notices are discharged.

(Dr.A.K. Mishra)

Member (A)

v.

(M.Kanthaiah) Member (J)

03.11.2000